

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 109  
IA No. 218/JPR/2019  
IA No. 423/JPR/2019  
IA No. 587/JPR/2022  
CP No. (IB)- 69/7/JPR/2019  
Under Section 7 of IBC, 2016

**In the matter of:**

**JFC Finance (India) Ltd.**

**...Financial Creditor/Applicant**

**Versus**

**Ajit Solar Pvt. Ltd.**

**...Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

|                    |   |   |
|--------------------|---|---|
| For the Applicant  | : | Sandeep Pathak, Adv.  |
| For the Respondent | : | Krishnaveer Singh, Adv.<br>Rachit Mathur, Adv.<br>Tanuj Jain, Proxy counsel |

**ORDER**

**IA No. 218/JPR/2019:**

Heard Mr. Sandeep Pathak, Adv. appearing on behalf of Applicant submits that he has been recently engaged in this matter and seeks 7 days time to argue this IA. Mr. Krishnaveer Singh, Adv. appears on behalf of the RP. Pleadings in this IA are complete. List the IA for arguments on 15.12.2022.

**IA No. 423/JPR/2019:**

This application has been filed by the RP against the Office of the Commissioner of Customs. Heard Mr. Krishnaveer Singh, Adv. appearing on

Sd/-

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behalf of the RP and Mr. Sandeep Pathak, Adv. appearing on behalf of the Respondent submits that he has been recently engaged in this matter. A last opportunity is given to file reply. Reply, if any, may be filed within 7 days with an advance copy of to the opposite counsel. List the IA on 15.12.2022.

**CP No. (IB)- 69/7/JPR/2019:**

List the matter along with pending IAs on 15.12.2022.

Sd/-

(Prasanta Kumar Mohanty)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

November 18, 2022  
HA